

PROCEEDINGS OF THE PRINCIPAL DISTRICT JUDGE, SRIKAKULAM.

PRESENT: SMT M.BABITHA,
PRL.DISTRICT JUDGE, SRIKAKULAM.

Sub:- TOTAL LOCKDOWN IN THE STATE OF ANDHRA PRADESH AND NEIGHBOURING STATES – Suspension of work in the Subordinate Courts under Control of the High Court in the State of Andhra Pradesh, A.P State Legal Services Authority, mediation and Arbitration Centre and High Court Legal Services Committee up to 01-04-2020- Nomination of Sri D.Vijaya Vardhan, Chief Administrative Officer, Judge, Family Court-cum- III Addl. District Judge, Srikakulam- Orders – Issued.

Ref:- 1) Notification in ROC.No.192/SO/2020, dated 24-03-2020 of the Hon'ble High Court of Andhra Pradesh.

ORDER DATED: 24 -03-2020

The Principal District Judge, Srikakulam is pleased to pass the following order;

Sri D.Vijaya Vardhan, Chief Administrative Officer, Judge, Family Court-cum- III Addl. District Judge, Srikakulam is nominated in this District for working sitting days for contacting telephonically by the Advocate/Party and necessary directions be issued through his e-mail ID : familycourt191@gmail.com and mobile number : 9059522810 and the same may be uploaded in the official website of the District Court.

PRINCIPAL DISTRICT JUDGE,
SRIKAKULAM.

To,

Sri D.Vijaya Vardhan, Chief Administrative Officer,
Judge, Family Court-cum- III Addl. District Judge, Srikakulam
All Judicial Officers, Srikakulam District,
All Presidents Bar Association in Srikakulam District.